

बूंदी, पाली, सवाय-माधोपुर और भीलवाड़ा, में विशेष पीष्टिक आहार कार्यक्रम के अधीन 2,143 पीष्टिक आहार केन्द्र हैं।

3 प्रयुक्त पीष्टिक आहार कार्यक्रम के अधीन जयपुर, अजमेर, उदयपुर, बीकानेर, जोधपुर, कोटा, चित्तौड़गढ़, डूंगरपुर, सिरौही, टोंक, भरतपुर, गगानगर, भीलवाड़ा, पाली, नागीर, झुझुनू, सवाय-माधोपुर, झलवार झलवार, फ्लोरा और बीकानेर जिलों में 646 केन्द्र हैं।

4. जहा तक बच्चों और स्त्रियों के लिये मिश्रित कार्यक्रम का सम्बन्ध है, झलवार, भरतपुर, भीलवाड़ा, बूंदी, चित्तौड़गढ़, डूंगरपुर, गगानगर, जयपुर, झुझुनू, जोधपुर, कोटा, पाली, सवाय-माधोपुर, उदयपुर, सिरौही, टोंक, बीकानेर और सीकर के 18 जिलों में 60 केन्द्र हैं।

5. स्कूल पीष्टिक आहार कार्यक्रम अजमेर, बांसवाड़ा, बारमेर, भीलवाड़ा, बीकानेर, चित्तौड़गढ़, चुरू, डूंगरपुर, जयपुर, जैसलमेर, जालीर, जोधपुर, कोटा, सवाय-माधोपुर, सिरौही तथा उदयपुर के 16 जिलों के 8,735 केन्द्रों में क्रियान्वित किया जाता है।

Approval of Schemes by Central Advisory Committee for Setting up New Light Houses and Providing Navigational Aids

4731. SHRI P. GANGADEB:
SHRI P. M. MEHTA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Central Advisory Committee for Lighthouses has approved 37 schemes for setting up new Lighthouses and providing modern navigational aid on the East and West Coast of India during the Fifth Plan; if so the total cost of these schemes and broad outlines thereof;

(b) whether one-fourth of the total cost has been allowed for the installation for the most upto-date electronic navigational aids; and

(c) whether provision has also been made for acquiring a ship at a cost of Rs 60 lakhs to carry men and material to various light houses?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA): (a) Yes Sir. The cost of 37 Schemes recommended by the Committee comes to Rs 896 lakhs. The Schemes relate broadly to establishment of and improvement to existing lighthouses, installation of navigational and communication aids building of staff quarters etc

(b) The estimated cost of Schemes for installation/replacement of electronic navigational aids is Rs. 305.00 lakhs

(c) Yes, Sir.

Scheme for Repair and Stock of Spare parts of Tractors at District Level

4733. SHRI P GANGADEB:
SHRI P M MEHTA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are going to have a Central Service Organisation Scheme for major repairs and stock of spare parts of tractors at each District level in the country; and

(b) whether Sub-Division-wise/Block-wise tractor workshops are proposed to be established for minor repairs and serving facilities to boost up green Revolution?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b) Although there is no Central Scheme for undertaking major repairs and stock of spare parts of tractors at District level in

the country, necessary facilities are provided by the agricultural machinery hiring centres and workshops established by the various State Agro-Industries Corporations. At present, there are 148 machinery hiring centres with 103 workshops under different Corporations. Apart from this, under the Central Scheme of setting up of agro-service centres, 246 agro-service centres have been set up by the unemployed engineers, diploma holders and agricultural graduates and these centres also render essential services of minor repairs of tractors and agricultural machinery and customs hiring in rural areas. Some Agro-Industries Corporation have also set up mobile workshops to render such services in the interior parts of rural areas.

Selection of Cities for Improvement of Slum Areas

4734. SHRI P. GANGADEB:

SHRI M. S. PURTY:

Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Starred Question No. 207 on the 14th August, 1972 regarding slum clearance in big cities and state:

(a) whether the State Health Ministers had agreed to select at least one city from each State at the recent conference for improvement of slum areas; and

(b) if so, the amount spent on each city, State-wise?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT): (a) and (b). The Conference of State Ministers of Housing, Town Planning and Urban Development held at New Delhi on 12th and 13th July, 1972, recommended, *inter alia* that the Central Scheme for Environmental Improvement in Slum Areas should be extended to cover at least one important city in each State. The scheme which is at present applicable to 11 cities in seven States and the Union Territory of Delhi is being extended to one city each in 9 more States. The names of the cities to which the scheme is applicable at present and the allocation made for them during the current financial year and the names of the cities to which the scheme is being extended are as follows:

Serial No.	Name of the City	Amount of Allocation
		(Rs. in crores)
A. Cities already included		
1.	Calcutta (West Bengal)	3.5
2.	Bombay (Maharashtra)	2.5
3.	Madras (Tamil Nadu)	2.5
4.	Delhi (U.T. of Delhi)	2.5
5.	Hyderabad (Andhra Pradesh)	1.5
6.	Ahmedabad (Gujarat)	1.5
7.	Bangalore (Mysore)	1.5
8.	Kanpur (Uttar Pradesh)	1.5
9.	Poona (Maharashtra)	1.0
10.	Nagpur (Maharashtra)	1.0
11.	Lucknow (Uttar Pradesh)	1.0
B. Cities to be included		
1.	Jaipur (Rajasthan)	
2.	Indore (Madhya Pradesh)	
3.	Patna (Bihar)	
4.	Cochin (Kerala)	
5.	Srinagar (J & K)	
6.	Ludhiana (Punjab)	
7.	Cuttack (Orissa)	
8.	Gauhati (Assam)	
9.	Rohtak (Haryana)	